## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3957 ANSWERED ON:20.03.2015 RECTIFYING TAX STRUCTURE Maragatham Smt. K.

## Will the Minister of FINANCE be pleased to state:

(a) whether Tariff Commission has received representation from Industry to rectify anomalies in the tax structure and make it more attractive to manufacture in the country; and

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (JAYANT SINHA

(a) & (b): The details of representation received from Industry to rectify anomalies in the tax structure are given in Annexure-A.

(c): The recommendations of Tariff Commission are examined from time to time. In the Budget, 2015-16, the following steps have been taken to make manufacturing sector more attractive:

(i) Basic customs duty has been reduced from 10% to 7.5% on metal parts for use in the manufacture of electrical insulators.

(ii) Basic customs duty has been reduced from 7.5% to 2.5% on specified components for use in the manufacture of specified CNC lathe machines and machining centres.

(iii) Basic customs duty has been reduced from 5% to 2.5% on certain specified inputs for use in the manufacture of flexible medical video endoscopes.

(iv) Additional duty of customs (CVD) and SAD has been reduced to Nil on specified raw materials for use in the manufacture of pacemakers.